

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &  
IA no. 378 of 2013**

**Dated : 30<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Western Electricity Supply Co. of Orissa Ltd. ....Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with  
Mr. Rutwik Panda for R.1

**ORDER**

Post the matter for further hearing on **22.05.2014.**

**( Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**